

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 2024/2024 IA 2022/2024 in C.P. (IB)/03(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- Gaurav Ashok Adukia
IN THE MATTER OF
Yes Bank Ltd.

Vs

Ezeego One Travels and Tours Ltd.

**Section: Application under any other provisions- IBC U/s 7 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 2024 of 2024:- Counsel, Kushal Boolchandani appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record 3rd Progress report for the quarter ending December, 2023 which is annexed with the present Application.

The said report is taken on record, no order is called for. Accordingly,

IA 2024 of 2024 is allowed and disposed of.

IA 2022 of 2024:- Counsel, Kushal Boolchandani appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record 1st and 2nd Progress reports for the quarters ending June, 2023 and September, 2023 which is annexed

with the present Application. The said reports are taken on record, no order is called for. Accordingly, **IA 2022 of 2024 is allowed and disposed of.**

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)